Name of the Corporate Debtor: QUADRANT TELEVENTURES LIMITED; Date of Commencement of CIRP: 02-09-2025; List of Creditors as on: 31-10-2025; Name of IP: Mr. Atul Kumar Kansal; Process Number: 1; Last 5 digitof registration number: 10088

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	8266897370	5	6888029266	26.51		1537008164		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	18114084601	1	1598500000	6.15		16515584601		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	4	9814935604	1	2831579810	10.90		6983355794		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	250	3455206797	230	280709290	1.08		1174497507		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	18358744787	5	14379202400	55.35			15099641339.24	Annexure 9
Total		267	58009869159	242	25978020766	100.00		26210446066	15099641339.24	